

Declaration of Assets and Liabilities

Year 2023-2024

I, VISHWAJEET KUMAR, Son of LATE UDAY PRASAD SINGH, aged 51 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as **under secretary** of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) NITU KUMARI | Dependant-1 Name SOURYAJEET SINGH | Dependant-2 Name PRANSHU SINGH | Dependant-3 Etc. Name |
|---------|---|---|--|--------------------------------------|-----------------------------------|-----------------------|
| (i) | Cash | 25000/- | 20000/- | NIL. | NIL. | NIL. |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 70000/- DEPOSIT SAVING SBI B.V.M, PATNA | 7000/- DEPOSIT SAVING, KOTAK MAHINDRA BANK | NIL. | NIL. | NIL. |
| (iii) | Bonds, Debentures and Shares in companies | NIL. | NIL. | NIL. | NIL. | NIL. |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc. | SBI LIFE INSURANCE Total Value-5 Lakhs | NIL. | NIL. | NIL. | NIL. |
| (v) | Motor Vehicles (details of make, etc.) | SCOOTY , CAR | NIL. | NIL. | NIL. | NIL. |
| (vi) | Jewelry (give details of weight and value) | NIL. | 100 gms. GOLD, 50 gms SILVER | NIL. | NIL. | NIL. |
| (vii) | Other assets, such as values of claims / interests | FREEZE, WASHING MACHINE, GYCER, LED TV, LAPTOP etc. | NIL. | NIL. | NIL. | NIL. |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

(Signature)

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(Handwritten Signature)

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 1 | 4 | 1 | 1 | 1 | 9 | 7 | 4 |
|---|---|---|---|---|---|---|---|

 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: VISHWAJEET KUMAR

Place: PATNA

Designation: UNDER SECRETARY

Date: 01/02/2024

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.